

HISAR SESSIONS DIVISION												
Particulars of cases pending in District/Subordinate Courts						Particulars of the cases in which interim orders staying the proceedings/final judgments have been passed by High Court						
Sr No	Category of case	CNR No.	Date of Institution	Title of the case	Stage of the case	Case Number	Category of the Cases	Date of Institution	Title of the Case	Date of the Order vide which proceedings /final judgment have been stayed	Further proceedings conducted date wise	Remarks
Sh. Arun Kumar Singal, District and Sessions Judge, Hisar												
NIL												
Sh. Ajay Tewatia, Addl. District and Sessions Judge												
1	CIVIL	HRHS010074822014	29/11/2014	Neenu Arora Vs Sanjiv	Awaiting order	7416	CR	2016	National Insurance Vs Neenu Arora	14.12.2018		
2	CIVIL	HRHS030031972018	25/04/2011	Payal Vs. Ganesh	Awaiting order	6973	CR	2018	Richpal Vs. Payal	29.10.2018		
3	CIVIL	HRHS010002522016	08/01/2016	Kamla Vs Manjeet	Awaiting order	3316	CR	2018	Manjeet Vs Kamla Rani	09/07/18		
4	CIVIL	HRHS030037482012	09/03/2012	Ravinder Vs Balraj	Awaiting order	7975	CR	2015	Balraj Vs Ravinder Kumar	28.11.2015		Final order stayed
5	CIVIL	HRHS01-003905-2020	21/12/2015	Ms Hindustan Vs The Managing Director	Awaiting order	4216	CR	2019	GSJ Arvind Vs Hindustan	11/07/19		
Sh. Ved Parkash Sirohi, Addl. District and Sessions Judge												
6	CIVIL	HRHS03-006684-2014	29/10/2014	Kamal Vs Ishwar	Awaiting order	5469	CR	2018	Kamal Dutt Vs Ishwar Chand	08/10/18		
7	CRIMINAL	HRHS03-002490-2013	01/05/2013	Pawan Vs State	Awaiting order	57403	CRM-M	2018	Pawan Vs State	21/01/2019		

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8	CIVIL	HRHS01-002502-2015	18/04/2015	Parveen Vs. Bhanwar	Awaiting order	1369	FAO	2016	Bhanwar Vs. Parveen	06/11/19		
9	CIVIL	HRHS01-007419-2015	26/10/2015	Phoolpati Vs. Anil	Awaiting order	7534	CR	2019	Phoolpati Vs. Anil	02/12/19		
Sh. G S Wadhwa, Addl. District and Sessions Judge												
10	RA	HRHS03-003110-2013	30/03/2013	Sajjan Vs. Dr Shivanshu	Awating Order	5625	CR	2017	Sajjan Vs. Dr Shivanshu	23.10.2017		
11	Exe.	HRHS03-003192-2013	29/05/2013	NIC Vs Rajesh	Awating Order	5495	FAO	2013	Rajesh Vs. National Insurance Com. Ltd.	15.10.2015		
12	CIVIL	HRHS03-002459-2014	05/04/2014	Nirma Devi Vs Narender	Awating Order	6161	FAO	2013	United India Vs Nirma Devi	18.12.2013		
Ms. Seema Singhal, Addl. District and Sessions Judge (FTC)												
NIL												
Ms. Renu Rana, Addl. District and Sessions Judge												
NIL												
Sh. Lokesh Gupta, Addl. District and Sessions Judge												

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13	CM	HRHS01-002549-2017	08/08/2014	New India Insurance Vs Pardeep Kumar	Awaiting Order	4980	FAO	2015	Pardeep Vs Banto Bai and others	06/02/15		
14	EXE	HRHS010049442014	26/08/2014	Arpit Vs Pardeep	Awaiting order	4379	CR	2017	National Insurance Vs Arpit	27/07/2017		
15	CIVIL	HRHS030015882014	21/03/2014	Ravinder Vs Rajesh	Awaiting order	3100	FAO	2014	Oriental Insurance Vs Ravinder	15.05.2014		
16	EXECUTION	HRHS01-002549-2017	07/08/2015	Kamla Vs Ved Parkash	Awaiting order	335	FAO	2013	Ved Parkash Vs Kamla	02/04/14		
17	CRIMINAL	HRHS01-009154-2016	123/2016	State Vs Subhash	Awaiting order	4516	CRA	2013	Subhash Vs State	21.12.2013 in CRM-51957 of 2013		
Ms. Vivek Goyal, Addl. District and Sessions Judge												
NIL												
Sh. Manish Kumar, Principal District Judge, Family Court, Hisar												
18	CIVIL	HRHS01-003778-2015	28/05/2015	Savita Vs Naresh	Awaiting order	3748	CR	2018	Naresh Vs Savita	31.05.2018		
Sh. Manish Kumar, Principal District Judge, Camp court, Hansi												
NIL												
Sh. Surya Chander Kant, Additional Principal Judge, Family court												
NIL												

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Ms. Neeru Kamboj, Civil Judge (Senior Division)												
19	CIVIL	HRHS01-000049-2013	23/02/2013	M/s Girdhari Lal Vs. UOI	Awating Order	3872	CR	2013	UOI Vs. M/s Girdhari Lal	13.11.2013		
20	CRIMINAL	HRHS02-003619-2011	07/09/2011	Sudhir Vs Kuljeev	Awaiting order	18224	CRM-M	2014	Kuljeev Vs State	17/10/2018		
21	CIVIL	HRHS01-001908-2013	10/12/2011	Ramesh Vs. Phulli	Awating Order	2863	CR	2013	Udayveer Vs Ramesh	06.05.2013		
22	CIVIL	HRHS01-000153-2013	13/05/2013	Gourav Vs Kishan Goel	Awating Order	302	RSA	2017	Kishan Goel Vs. Gourav	23.01.2018		
23	CIVIL	HRHS01-000011-2012	03/03/2012	Vikram Vs Jai Shree	Awaiting order	1339	CR	2019	Jai Shree Vs Vikram	26.02.2019		
24	CIVIL	HRHS01-000930-2014	20/03/2014	Mohan Lal Vs Gobind	Awating Order	6197	RSA	2015	Govind Vs Mohan Lal	21.12.2015		
25	CIVIL	HRHS01-001906-2015	29/07/2015	Suman Vs Norangi	Awating Order	5570	CRR	2018	Norangi Vs Suman	27.08.2018		
26	CIVIL	HRHS01-000613-2015	11/03/2015	Tula Ram Vs Subhash	Awating Order	3386	CRR	2016	Subhash Vs Tula Ram	29.07.2019		
27	CIVIL	HRHS01-002534-2013	06/11/2013	Savitri Vs Banarsi	Awating Order	1210	CRR	2020	Banarsi Vs Savitri	19.02.2020		

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28	CIVIL	HRHS02-002404-2015	15/09/2015-30/05/2017	Suresh Vs. Ajay	Awating Order	951	CR	2020	Suresh Vs. Ajay	02/03/20		
29	CIVIL	HRHS01-000227-2016	27/01/2016	Darshna Vs XEN Water	Awaiting order	969	CWP	2016	Executive Engineer Vs Darshna	21.03.2016		
Ms. Shifa, Chief Judicial Magistrate												
30	CIVIL	HRHS01-000791-2012	21/07/2012	Ram Niwas Vs. Kohar Singh	Awating Order	4184	CWP	2018	Kohar Vs. ACJ (SD), Hisar	01/03/18		
31	CIVIL	HRHS01-000386-2013	26/04/2013	Dharampal Vs Durga	Awating Order	8708	CR	2017	Dharampal Vs Durga	28/03/2018		
32	CIVIL	HRHS01-002615-2013	16/11/2013	Haryana Kurukshetra Vs Krishna Devi	Awating Order	2402	CR	2018	Deepak Vs Hry. Kurukshetra Sanatam Dharam Mandir Trust	07/05/18		
33	CIVIL	HRHS01-001927-2014	16/08/2014	Anand Varsha Vs Indu Bala	Awating Order	6028	RSA	2014	Indu Bala Vs Anand Varsha	29/11/2014		
34	CIVIL	HRHS02-002413-2014	01/12/2014	Darcl logistics Vs United India Insurance	Awating Order	2606	RSA	2016	United India Insurance Vs Darcl Logistics	23.05.2016		
Ms. Sonia, Civil Judge (Junior Division)												

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35	CRIMINAL	HRHS02-003722-2011	21/09/2011	State Vs. Ashok	Awating Order	33591	CRM	2011	Ashok Vs. Hry. State	21.11.2012		
36	CIVIL	HRHS01-001529-2011	16/08/2010	Kuljeet Vs. Raj Kumar	Awating Order	7109 and 2576	CM & RSA	2011	Daya Singh Vs. Kuljeet	11/07/11		
37	EXECUTION	HRHS01-002201-2012	31/08/2012	Ganga Ram Vs DHBVNL	Awating Order	3905	RSA	2010	HVPNL Vs Ganga Ram	21.12.2013		
38	CIVIL	HRHS01-001400-2013	14/05/2013	Kanshi Ram Vs. Reg. Coop. Society	Awating Order	2149	RSA	2014	The Primary Agr. Vs. Khansi Ram	01/05/14		
39	EXE	HRHS01-001450-2014	10/07/2014	Amar Singh Vs Man Singh	Awating Order	237	RSA	2014	Man Singh Vs Amar Singh	02/07/15		
40	CRIMINAL	HRHS02-02224-2015	22/12/2015	State Vs Dhanraj	Appearance	26292	CRM-M	2013	Dharam Singh vs State	24.02.2016		
41	CIVIL	HRHS01-002167-2012	02/11/2012	SCLO co-operative Vs. Om Parkash	Appearance	5718	CR	2018	The Schedule caste land owing Vs Om Parkash	05/09/18		
42	CRIMINAL	HRHS02-000783-2015	14/01/2015	Geeta Rani Vs Parminderjeet	Awaiting order	54650	CRM-M	2018	Parminder Jeet Vs. Geeta Rani	11/12/18	Awaiting order	Stayed
Sh. Jitender Kumar, Civil Judge (Junior Division)												

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43	CIVIL	HRHS02-001725-2015	13/07/2015	Sajjan Vs Richpal	Awaiting order	8306	CM	2018	Richpal vs Sajjan	15.10.2018		
44	CIVIL	HRHS02-001726-2015	13/07/2015	Sajjan Vs Richpal	Awaiting order	8305	CM	2018	Richpal vs Sajjan	15.10.2018		
Sh. Anterpreet Singh, Civil Judge (Junior Division)												
45	CIVIL	HRHS01-001750-2013	03/05/2013	Manjit Vs Bimla	Awaiting order	4184	CWP	2018	Kohar Vs. ACJ(SD) etc	01/03/18		
46	CIVIL	HRHS01-003055-2012	23/07/2012	Prem Lata Vs Sunil Bindal	Awaiting order	6544	CR	2019	Bhagwan Dass Vs Dharampal	17.10.2019		
47	CIVIL	HRHS01-001434-2015	18/09/2015	Kamla Devi Vs Manju	Awaiting order	5533	CR	2019	Kamla Devi Vs Manju	19.11.2019		
48	CIVIL	HRHS01-003158-2015	08/01/2016	Krishan Kumar Vs DHBVNL	Awaiting order	5661	RSA	2015	DHBVNL Vs Krishan	17.03.2016		
49	CRIMINAL	HRHS02-004023-2012	16/01/2012	State Vs. Gulshan	Awaiting order	41817	CRM	2015	Raj Kumar Vs. State	10/12/15		
50	CIVIL	HRHS02-001525-2015	01/07/2015	Ram Kaur Vs Sushila	Awaiting order	968	CR	2018	Ram Kaur Vs Sushila	09/02/18		
51	CRIMINAL	HRHS03-002998-2012	11/02/07/2012	Satbir Vs Rohtash	Awaiting order	11748	CRM	2017	Satbir Singh Poonia Vs Anand Kumar	16.05.2017		

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52	CIVIL	HRHS01-001553-2012	116/12.05.2012	Chabil Dass Vs Rajinder	Awaiting order	80	CR	2018	Rajinder Vs Chabil Dass etc	10/01/18		
Ms. Harjot Kaur, Civil Judge (Junior Division)												
NIL												
Sh. Abhishek Chaudhary, Civil Judge (Junior Division)												
53	CRIMINAL	HRHS02-003034-2012	09/08/2012	Surender Vs B S Pahuja	Awaiting order	17175	CRM-M	2014	B S Pahuja Vs Surender	19.05.2014		
54	CRIMINAL	HRHS02-005455-2014	26/03/2014	Rajbir Vs Shamsher	Awaiting order	2796	CRM-M	2017	Shamsher Singh Vs State	30.01.2017		
55	CIVIL	HRHS01-002618-2014	20/11/2014	Parmod Bagri Vs Hisar Imp. trust	Awaiting order	2993	CR	2018	Hisar Imp. Trust Vs Parmod Bagri	07/05/18		
56	CRIMINAL	HRHS03-017587-2014	19/12/2014	Mollu Vs Ranbir	Awaiting order	40970	CRM-M	2017	Rashmi Vs Mollu	22.01.2018		
57	CRIMINAL	HRHS02-008593-2013	11/02/2013	Anil Vs. Deepak	Awaiting order	10770	CRM-M	2017	Deepak Vs. State	03/04/17	Awaiting order	Stayed
58	CRIMINAL	HRHS03-000128-2015	03/01/2015	State Vs Mukesh	Awaiting order	8686	CRM-M	2017	Bhanwar Singh Vs State	15.03.2019	Awaiting order	Stayed
Sh. Sanjeev Kajla, Addl. Civil Judge (Senior Division)												
59	CIVIL	HRHSA0-000205-2014	26/02/2014	Main Pal Vs Satpal	Awaiting order	2152	RSA	2014	Satpal Vs Mainpal	01/05/14		

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60	CIVIL	HRHSA0-001095-2014	18/11/2014	Krishna Vs Ram Kishan	Awaiting order	565	CR	2018	Krishna Vs Ram Kishan	29.01.2018		
61	CIVIL	HRHSA0-000098-2015	23/01/2015	Smt Dhapa Vs Jagbir	Awaiting order	4979	RSA	2015	Jagbir Vs Smt Dhapa	22/09/2015		
62	CIVIL	HRHSA0-000099-2015	23/01/2015	Smt Dhapa Vs Jagbir	Awaiting order	4979	RSA	2015	Jagbir Vs Smt Dhapa	22/09/2015		
63	CIVIL	HRHSA0-000648-2015	03/08/2015	Kishan Lal Vs Billu	Awaiting order	191	RSA	2019	Billu @ Ram Kumar Vs Kishan Lal	03/09/19		
Sh. Manjeet Pal, Civil Judge (Junior Division)												
64	CRIMINAL	HRHSA1-000125-2014	20/01/2014	State Vs. Subhash	Awaiting order	2595	CRM-M	2015	Balwan Vs. State of Haryana	25/01/2015	Awaiting futher order	
65	CRIMINAL	HRHSA1-002995-2014	12/12/2014	State Vs Pratap	Awating Order	6049	CRM-M	2019	Mahender Vs State	08/02/19	Awaiting futher order	
66	CRIMINAL	HRHSA1-003556-2015	20/07/2015	Saroj Vs. Sham Sunder	Awating Order	25201	CRM-M	2017	Shyam Sunder Vs. Saroj	31.01.2020	Awaiting futher order	
Kumari Jyoti, Civil Judge (Junior Division)												
67	CIVIL	HRHSA0-000233-2011	30/08/2011	Ram Kishan Vs. Ved Parkash	Awating Order	2573	RSA	2011	Maan singh Vs. Ram Kishan	07/06/11		
68	CIVIL	HRHSA0-000016-2015	03/01/2015	Jai Ram Vs Karambir	Attendence	6234	CR	2017	Kishan Vs Jaya Ram	29/03/2017		

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Sh. Arun Kumar Singal, District and Sessions Judge, Hisar												
NIL												
Sh. Ajay Tewatia, Addl. District and Sessions Judge												
NIL												
Sh. Ved Parkash Sirohi, Addl. District and Sessions Judge												
NIL												
Sh. G S Wadhwa, Addl. District and Sessions Judge												
NIL												
Ms. Renu Rana, Addl. District and Sessions Judge												
NIL												
Sh. Lokesh Gupta, Addl. District and Sessions Judge												
NIL												
Sh. Vivek Goyal, Addl. District and Sessions Judge												
NIL												
Ms. Seema Singhal, Addl. District and Sessions Judge(FTC)												

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NIL												
Sh. Manish Kumar, Principal District Judge, Family court												
NIL												
Sh. Surya Chander Kant, Additional Principal Judge, Family court												
NIL												
Ms. Neeru Kamboj, Civil Judge (Senior Division)												
1	CIVIL	HRHS01-000924-2010	25/01/2010	Parvati Vs. Mahabir	Awating Order	6168	CR	2015	Mahabir Prashad Vs. Parvati	18.09.2015	Awaiting order	Stayed
2	CRIMINAL	HRHS02-002933-2011	31/03/2011	State Vs Arun	File awaiting from Hon'ble Supreme Court	923	CrI.A	2017	Arun Vs State	05/05/17	-	Supreme Court
Ms. Shifa, Chief Judicial Magistrate												
3	CIVIL	HRHS01-001142-2009	18/08/2009	Sanjeev Kumar Vs M/s Packing Pvt. Ltd.	Awating Order	74	SAO	2018	Sanjeev Kumar Vs M/s Packing Pvt. Ltd.	20.11.2018		
4	Complaint	HRHS01-000476-2013	29/03/2011	Devender Vs, Ashok	Awating Order	13066	CRM-M	2014	Ashok Vs Devender	28.10.2014		

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5	CRIMINAL	HRHS02-0023460-2011	01/02/2011	Sanjay Vs. Shanker	Awaiting order	42706	CRM-M	2017	Shankar Vs Sanjay	06/11/17	Awaiting order	Stayed
Ms. Sonia, Civil Judge (Junior Division)												
6	CIVIL	HRHS01-001353-2010	09/01/2010	Harkesh Vs Baljeet	Appearance	3627	RSA	2010	Baljit Vs Harkesh	18.08.2011		
7	Exe.	HRHS01-002073-2011	24.04.2011	Raghuvir Vs Parmeshwari Devi	Awaiting Order	3662	RSA	2010	Ashok Kumar Vs. Raghbir Singh etc	15.02.2012		
8	CRIMINAL	HRHS02-002951-2011	04/04/2011	Om Parkash Vs. Dhani Ram	Awaiting order	2064	CRM-M	2014	Dhani Ram Vs. Om Parkash	30.01.2014	Awaiting order	Stayed
Sh. Jitender Kumar, Civil Judge (Junior Division)												
9	CRIMINAL	HRHS02-001172-2011	16/02/2011	Virender VS. Vinod	Awaiting order	13904	CRM-M	2016	Vinod Vs. Virender	26.4.2016		
Sh. Anterpreet Singh, Civil Judge (Junior Division)												
10	CRIMINAL	HRHS02-002184-2009	08/04/2009	State Vs. Babu Lal	Awaiting Order	2312	CRR	2014	Babu Lal Vs. Hr. State	21.08.2014		
11	CIVIL	HRHS01-001436-2010	10/05/2010	Tek Chand Vs. Badan	Awaiting Order	4685	CR	2015	Tek Chand Vs. Badan	27.07.2015		
12	CIVIL	HRHS01-001246-2010	17/09/2010	Bhagwan Dass Vs Dharmapal	Awaiting order	6544	CR	2019	Bhagwan Dass Vs Dharampal	17.10.2019		
Ms. Harjot Kaur, Civil Judge (Junior Division)												

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NIL												
Sh. Abhishek Chaudhary, Civil Judge (Junior Division)												
NIL												
Sh. Amandeep, Civil Judge (Junior Division)												
NIL												
Sh. Sanjeev Kajla, Addl. Civil Judge (Senior Division)												
13	CIVIL	HRHSA0-000007-2006	02/09/2006	Harish VS. HSAMB	Awating Order	5826	CR	2015	Harish VS. HSAMB	09.08.2015		
14	CIVIL	HRHSA0-001009-2017	03/04/2007	Ram Krishan Vs. State	Awating Order	102	SAO	2017	Ram Kishan Vs. Fateh Singh	21.11.2017		
15	CIVIL	HRHSA0-000340-2011	09/09/2010	Maharia Vs. Satish	Awating order	1883	RSA	2011	Satish Vs. Maharia	29.04.2011		
Sh. Manjeet Pal, Civil Judge (Junior Division)												
NIL												
Kumari Jyoti, Civil Judge (Junior Division)												
NIL												

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Sh. Arun Kumar Singal, District and Sessions Judge, Hisar												
NIL												
Sh. Ajay Tewatia, Addl. District and Sessions Judge												
NIL												
Sh. Ved Parkash Sirohi, Addl. District and Sessions Judge												
NIL												
Sh. G S Wadhwa, Addl. District and Sessions Judge												
NIL												
Ms. Seema Singhal, Addl. District and Sessions Judge (FTC)												
NIL												
Sh. Lokesh Gupta, Addl. District and Sessions Judge												
1	CIVIL	HRHS03-000053-2006	11/02/2006	Angoori Vs. Jasbir	Awating Order	7615-CII	CM	2014	Shashi Prabha Vs, Angoori Devi	25.04.2014		
Sh. Vivek Goyal, Addl. District and Sessions Judge												
NIL												
Ms. Renu Rana, Addl. District and Sessions Judge(Court of Henious Crime)												
NIL												

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Sh. Manish Kumar, Principal District Judge, Family court												
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NIL												
Ms. Shifa, Chief Judicial Magistrate												
NIL												
Ms. Nidhi Solanki, Addl. Civil Judge (Senior Division)												
NIL												
Ms. Sonia, Civil Judge (Junior Division)												
2	CRIMINAL	HRHS02-000014-2013	14/06/2005	Dharampal Vs Subhash	Appearance	4554	CRM	2015	Subhash Vs Dharampal	30/01/2015		
Sh. Manoj Dahiya, Civil Judge (Junior Division)												
NIL												
Sh. Jitender Kumar, Civil Judge (Junior Division)												
NIL												
Sh. Anterpreet Singh, Civil Judge (Junior Division)												
NIL												
Ms. Harjot Kaur, Civil Judge (Junior Division)												

Particulars of cases pending in District/Subordinate Courts						Particulars of the cases in which interim orders staying the proceedings/final judgments have been passed by High Court						
Sr No	Category of case	CNR No.	Date of Institution	Title of the case	Stage of the case	Case Number	Category of the Cases	Date of Institution	Title of the Case	Date of the Order vide which proceedings /final judgment have been stayed	Further proceedings conducted date wise	Remarks
NIL												
Sh. Abhishek Chaudhary, Civil Judge (Junior Division)												
NIL												
Sh. Amandeep, Civil Judge (Junior Division)												
NIL												
Sh. Sanjeev Kajla, Addl. Civil Judge (Senior Division)												
NIL												
Sh. Manjeet Pal, Civil Judge (Junior Division)												
NIL												
Kumari Jyoti, Civil Judge (Junior Division)												
NIL												

HISAR SESSIONS DIVISION												
Particulars of cases pending in District/Subordinate Courts						Particulars of the cases in which interim orders staying the proceedings/final judgments have been passed by High Court						
Sr No	Category of case	CNR No.	Date of Institution	Title of the case	Stage of the case	Case Number	Category of the Cases	Date of Institution	Title of the Case	Date of the Order vide which proceedings /final judgment have been stayed	Further proceedings conducted date wise	Remarks
Sh. Arun Kumar Singal, District and Sessions Judge, Hisar												
NIL												
Sh. Ajay Tewatia, Addl. District and Sessions Judge												
NIL												
Sh. Ved Parkash Sirohi, Addl. District and Sessions Judge												
NIL												
Sh. G S Wadhwa, Addl. District and Sessions Judge												
NIL												
Ms. Seema Singhal, Addl. District and Sessions Judge (FTC)												
NIL												
Sh. Lokesh Gupta, Addl. District and Sessions Judge												
NIL												
Sh. Vivek Goyal, Addl. District and Sessions Judge												
NIL												
Sh. Manish Kumar, Principal District Judge, Family court												

Particulars of cases pending in District/Subordinate Courts						Particulars of the cases in which interim orders staying the proceedings/final judgments have been passed by High Court						
Sr No	Category of case	CNR No.	Date of Institution	Title of the case	Stage of the case	Case Number	Category of the Cases	Date of Institution	Title of the Case	Date of the Order vide which proceedings /final judgment have been stayed	Further proceedings conducted date wise	Remarks
NIL												
Sh. Surya Chander Kant, Additional Principal Judge, Family court												
NIL												
Ms. Neeru Kamboj, Civil Judge (Senior Division)												
NIL												
Ms. Shifa, Chief Judicial Magistrate												
NIL												
Ms. Nidhi Solanki, Addl. Civil Judge (Senior Division)												
NIL												
Ms. Sonia, Civil Judge (Junior Division)												
NIL												
Sh. Manoj Dahiya, Civil Judge (Junior Division)												
NIL												
Sh. Jitender Kumar, Civil Judge (Junior Division)												
NIL												
Sh. Anterpreet Singh, Civil Judge (Junior Division)												

Particulars of cases pending in District/Subordinate Courts						Particulars of the cases in which interim orders staying the proceedings/final judgments have been passed by High Court						
Sr No	Category of case	CNR No.	Date of Institution	Title of the case	Stage of the case	Case Number	Category of the Cases	Date of Institution	Title of the Case	Date of the Order vide which proceedings /final judgment have been stayed	Further proceedings conducted date wise	Remarks
NIL												
Ms. Harjot Kaur, Civil Judge (Junior Division)												
NIL												
Sh. Abhishek Chaudhary, Civil Judge (Junior Division)												
NIL												
Sh. Amandeep, Civil Judge (Junior Division)												
NIL												
Sh. Sanjeev Kajla, Addl. Civil Judge (Senior Division)												
NIL												
Sh. Manjeet Pal, Civil Judge (Junior Division)												
NIL												
Kumari Jyoti, Civil Judge (Junior Division)												
NIL												